

In the National Company Law Tribunal, Jaipur

Item No. 109
CP No. (IB)-1204/ND/2018
TA No. 159/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sh. Raj Kumar Tulsian

.....Applicant/Petitioners

VS.

M/s Prayag Polytech Pvt. Ltd. & Ors.

.....Respondent

Order delivered on 31.10.2019

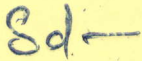
Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Annie Singh Jhalla, Adv. on behalf of
Susshil Daga, Adv.

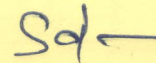
For Respondent(s) : Vipul Ganda, Adv.
Sandeep Taneja, Adv.
Shreya Jain, Adv.

ORDER

Heard the submissions made by the counsels for both the parties. The matter is posted to 22.11.2019.



(RAGHU NAYYAR)
TECHNICAL MEMBER



(P. S. N. PRASAD)
JUDICIAL MEMBER